

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:370
ANSWERED ON:23.11.2011
EXPANSION OF SCHOOL INFRASTRUCTURE
Choudhry Smt. Shruti

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some State Governments are expanding the school infrastructure in view of the Right to Education Act to ensure that no child in the city is denied admission; and

(b) if so, the details thereof alongwith the funds spent by the States in this regard during the last three years, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) & (b) Yes, Sir. Consequent upon the Right of Children to Free & Compulsory Education (RTE) Act 2009 becoming operative from 1st April, 2010, appropriate Governments are required to establish within such area or limits of neighborhood as may be prescribed a school where it is not so established within a period of three years from the commencement of the Act. The appropriate Governments are also required to provide school infrastructure in accordance with the norms prescribed in the Schedule to the Act. A statement giving state-wise details on expenditure incurred on school infrastructure during the last 3 years is at Annexure.